

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1722  
ANSWERED ON:22.08.2012  
CRITERIA FOR OPENING COLLEGES  
Thomas Shri P. T.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the criteria for starting colleges under the Central Universities;
- (b) whether new colleges cannot be started in the States like Kerala due to present norms of considering the gross enrolment ratio of students;
- (c) if so, the details thereof;
- (d) whether the Government has given any relaxation in the said norms; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): The Central Universities are autonomous institutions governed under the provisions of their respective Acts and Statutes and Ordinances framed thereunder. The Statutory bodies of the Central Universities are competent to develop the criteria for starting a college, provided the respective Act permits it. Section 6 (xiii) of the Central Universities Act 2009, under which the Central University of Kerala has been established, stipulates that the University has the power to establish and maintain Colleges, Institutions and Halls. Establishment and abolition of Schools/Departments/ Centres/Halls/Colleges/Institutions by the University will be governed by the Statutes.

As far as the Central University of Kerala is concerned, the University has taken possession of land for establishment of its campus only recently and its first priority would be to establish its campus before setting about establishment of colleges.

(d) & (e): Such proposals have to be considered by the Statutory bodies of the respective University in accordance with their Statutes and the Ministry has no role to play in this regard.